

1	2	3
59	M/s. Punjab Farms & Forest (P) Ltd. Chandigarh.	2.9.87
60	M/s. Milk Food Limited, Patiala.	18.9.87
61	M/s. Disco Electronics Ltd., N. Delhi	7.9.87
62	M/s. New India Financial Corpn. Madras.	9.9.87
63	M/s. Milk Food Limited. Patiala	24.9.87
64	M/s. Indian Shaving Products, Bhiwadi	29.9.87
65	M/s. Indian Shaving Products, Bhiwadi	29.9.87
66	M/s. India Management Development	
67	M/s. Singh, New Delhi.	7.10.87
68	M/s. Peico Electronics & Electricals Limited, Calcutta.	9.10.87
69	M/s. Magnum India Corporation, New Delhi	30.10.87
70	M/s. M. S. Enterprises, New Delhi.	30.10.87
71	M/s. Colades Beverages and another, Sahibabad	15.7.87
72	M/s. S. K. Agro Enterprises (P) Ltd., New Delhi.	12.3.87
73	M/s. Hindustan Proteins Ltd., Ghaziabad.	19.6.87
74	M/s. Gold Valley Agro Development, Bombay.	20.5.87

Use of Non-conventional raw material for paper making

2651. SHRI SATYENDRA NARAYAN SINHA: Will the Minister of INDUSTRY be pleased to state:

(a) the extent to which withdrawal of paper production control order will help to improve capacity utilisation in the paper industry; and

(b) the steps being taken to promote use of non-conventional raw materials for paper making?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a)

The question of rationalising the distribution of white printing paper to the educational sector had been engaging the attention of the Government for some time past. The paper industry had also represented to the Government that the operation of the statutory orders for supply of white printing paper had adversely affected the financial health of the Industry. In view of this and having regard to the difficulties faced in implementation, the Paper (Regulation of Production) Order, 1978, and the Paper (Control) Order, 1979, have been repealed with effect from 22nd January, 1987.

(b) In order to promote use of non-conventional raw materials for paper-making, the following reliefs and

concessions have been extended to the paper industry:-

- i) Paper containing not less than 75% by weight of pulp made from bagasse is exempted from excise duty.
- ii) Paper and paper board manufactured with not less than 50% by weight of pulp made from non-conventional raw materials are charged excise duty at concessional rates.
- iii) The facility of payment of excise duty on incremental basis for successive slabs has been extended to the small paper mills, which mainly use non-conventional raw materials for paper-making.
- iv) Import of waste paper has been placed under O.C.L.
- v) Requirement of Industrial Licence has been dispensed with in the case of manufacture of writing, printing and wrapping paper from agricultural residues, wastes and bagasse.

Telephone Connections in Kerala

2652. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of new telephone connections given during the first half of the year 1987-88 and how many more connections will be given as per the targets for 1987-88 in Kerala telecom circle; and

(b) the details of proposals, if any, to expand the telephone exchanges in Kerala during 1987-88?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): (a) The number of new telephone connections given during the first half of the year 1987-88 (upto 30th September, 87) in Kerala Telecom. Circle is 3213 and 6787 more connections are likely to be given in the second half of the year as per the target for 1987-88.

(b) There are proposals to instal/expand the telephone exchanges in Kerala during 1987-88. The details of some of the main exchanges are as follows:-

1.	Ernakulam	2000	lines
2.	Trivandrum	1000	lines
3.	Tellechary	3000	lines
4.	Calicut	900	lines
5.	Westland	300	lines
6.	Mannar	400	lines
7.	S. L. Puram	400	lines
8.	Cochin	400	lines

In addition, some small exchanges are also proposed to be installed/expanded during the year 1987-88.

Setting up of Edible Oil Producing Units in Kerala

2653. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether there are any units sponsored/financed by Union Government producing edible oils in Kerala; if so, the details thereof;

(b) whether any proposals have been received for setting up units for manufacturing/timing coconut oil or other edible oils, in Kerala; if so, the details; and

(c) whether Government are considering setting up any such units in Kerala, if so, the details thereof?